

Application Forms presently available on PRAVAAH (as on May 28, 2024)

Department	Application Forms
Department of Government and Bank Accounts	<ol style="list-style-type: none"> 1. Applications from SBI GAD for transfer of SDS Accounts from other agency banks to SBI SSB branch 2. Queries or clarifications regarding Small Savings Schemes of Government of India
Department of Payment and Settlement Systems	<ol style="list-style-type: none"> 1. Application under PSS Act 2. Application seeking approval to operate as PA or PA-CB or change of category under PA-CB 3. Application for obtaining prior approval in case of takeover or acquisition of control of non-bank PSOs and sale or transfer of payment system activity of non-bank PSO 4. Metric seeking renewal of authorization 5. Voluntary Surrender of Certificate of Authorisation by Payment System Operators 6. Additional details to be submitted by MTSS-Overseas principal applicants 7. Application for Membership to Centralized Payment Systems
Department of Regulation	<ol style="list-style-type: none"> 1. Application for license to commence banking business by a company incorporated in India 2. Information to be furnished by promoters along with relevant supporting documents for Licensing of Small Finance Banks 3. Information to be furnished by the Promoters along with relevant supporting documents for Licensing of Universal Banks 4. Application for foreign banks desirous of establishing presence in India 5. Application for Aadhaar Authentication License in terms of Section 11A of the PML Act, 2002 6. Request letter for Credit Risk Mitigation - CRM amount: under Section 11(2)(b) of the Banking Regulation Act, 1949 7. Request letter for statutory amount: under Section 11(2)(b) of the Banking Regulation Act, 1949 8. Application Form for banks to seek extension of time for disposal of Non-Banking Assets

	<ol style="list-style-type: none"> 9. Applications from an UCB for voluntary amalgamation 10.Registration certificate to commence or carry business of CIC 11.Appointment of MD or CEO or PTC or WTD 12. Compensation of MD or CEO or WTD or MRT 13.Application for grant of Certificate of Registration as NBFCs 14.Prior Approval for change in Management of HFC 15.Change in shareholding of HFC 16.Application for grant of Certificate of Registration as Asset Reconstruction Company 17.Appointment or Re-appointment of Director, MD or CEO in Asset Construction Companies ARC 18.Annual fit and proper certificate of the sponsor – ARC 19.Change in shareholding of ARC 20.Application for Issue of Shares by the Banking Company 21.Application for Acquiring Major Shareholding in a Banking Company : By the Banking Company 22.Application for Acquiring Major Shareholding in a Banking Company : By the Applicant 23.Application for conduct of Depositor Education and Awareness programmes for both pilot and full-scale 24.Application for Registration of entities for grant of financial assistance from the Depositor Education and Awareness Fund
Department of Supervision	<ol style="list-style-type: none"> 1. NBFC- Request for Certificate of Registration upon change of name of the NBFC 2. NBFC- Request for Duplicate Certificate of Registration due to loss of Original CoR 3. NBFC- Approval for Change in Shareholding of NBFC 4. NBFC- Appointment of Director or Directors 5. NBFC- Request for Shifting of Registered Office of NBFC from one Regional Office of RBI to another 6. NBFC- Conversion from Category-A NBFC to Category-B NBFC

	<ul style="list-style-type: none"> 7. NBFC- Approval for Amalgamation or Merger 8. UCB- Constitution of Board of Management 9. UCB- Approval for shifting of Place of Business 10. NBFC - NOC for change in Name 11. UCB- Approval for dividend declaration 12. UCB- Intimation for FSWM Self-Classification 13. UCB- Prior Approval for allotment of centres under Annual Business Plan (ABP)
Financial Markets Regulation Department	<ul style="list-style-type: none"> 1. Membership Application for NDS Call through Infinet 2. Membership Application for NDS Call through Internet 3. Membership Application for NDS – OM
Foreign Exchange Department	<ul style="list-style-type: none"> 1. Approval for Opening of Special Rupee Vostro Account 2. Regulatory Approvals pertaining to LO or BO or PO in India 3. Approval for Acquisition or Sale of Immovable Property 4. Regulatory Approvals under FEMA - five R and FEMA ten R 5. Approval for Bank Guarantees beyond limit available to AD Banks 6. ECB proposals under Approval route 7. Confirmation for appearing for personal hearing w.r.t. compounding proceedings along with preferred date, time or attending personnel information 8. Compounding application 9. Additional information or addendum to already filed compounding application
Internal Debt Management Department	Primary Dealer License
Others	General Purpose Application